

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

SEVENTH REPORT

(Presented on 28.02.2005)

The Business Advisory Committee held a sitting on Saturday, the 26th February, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) Discussion on the Motion of Thanks on the President's Address.	12 hours	To be taken-up on Tuesday, the 1 st , Wednesday, the 2 nd and Thursday, the 3 rd March, 2005. The Prime Minister may reply on Friday, the 4 th March, 2005.
(2) General Discussion on the Railway Budget for 2005-06.		
(3) Discussion and voting on Demands for Grants on Account (Railways) for 2005-06.	10 hours (Two days)	
(4) Discussion and voting on Supplementary Demands for Grants (Railways) for 2004-05.		
(5) Discussion on the Statutory Resolution seeking disapproval of the Patents (Amendment) Ordinance, 2004 (No. 7 of 2004)	4 hours	
(6) The Patents (Amendment) Bill, 2004. <u>(Replacing the Ordinance)</u> <u>(Consideration and passing)</u>		

(7)	Discussion on the Statutory Resolution seeking disapproval of the Pension Fund Regulatory and Development Authority Ordinance, 2004 (No.8 of 2004).	2 hours
(8)	The Pension Fund Regulatory and Development Authority Bill, 2004. <u>(Replacing the Ordinance)</u> <u>(Consideration and passing)</u>	
(9)	Discussion on the Statutory Resolution seeking disapproval of the Central Excise Laws (Amendment and Validation) Ordinance, 2005 (No. 1 of 2005)	2 hours
(10)	The Central Excise Laws (Amendment and Validation) Bill, 2005. <u>(Replacing the Ordinance)</u> <u>(Consideration and passing)</u>	

(3) The Committee also recommend that the sitting of the House fixed for Monday, the 7th March, 2005 may be cancelled.

(4) The Committee further recommend that in order to provide sufficient time for completion of essential items of Government Business, the House may sit on Saturday, the 19th March, 2005.

NEW DELHI;
February 26, 2005 _____
Phalgun 7, 1926 (Saka)
Committee

SOMNATH CHATTERJEE
Chairman
Business Advisory